

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 104(MB)/2011  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R. V. VARDHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016

NAME OF THE COMPANY: Mshind Dayaram Kapse

Vs.



M/s. Den Nasik City Cable Network Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Saurabh Kalia	Adv	Petitioners	Jamundhi
2.	Jamundhi Gogia			

**Order**

The matter needs to come up before the Regular Bench as arguments are likely to continue for two days. Accordingly, the hearing is deferred to 01.09.2016 & 05.09.2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT  
  
(Shri R. VARDHARAJAN)  
MEMBER (J)

19<sup>th</sup> August, 2016  
(P.K. SUD)